Annexure 3

Name of the Corporate debtor: M/s. Dharti Dredging and Infrastructure Limited; Date of commencement of CIRP: 05.04.2022; List of Creditors as on: 29.12.2022

Security Continue	List of secured financial creditors (other than financial creditors belonging to any class of creditors)															
Amount covered by Security Interests Amount covered by Security Inter		Name of Creditors		Date of	Amount	claim	1			related		of contingen	of any mutual dues, that may be	of claim not	under verificatio	I
Li & R. R. R. S. 24, 25, 25, 554 - which do Did. 1, 2022 P. & M. Nes. 25, 173, 8300/-drate 26, 203, 2022 P. & M. Nes. 25, 173, 8300/-drate 26, 203, 2022 P. & M. Nes. 25, 173, 8300/-drate 26, 203, 2022 P. & M. Nes. 25, 173, 8300/-drate 26, 203, 2022 P. & M. Nes. 25, 173, 8300/-drate 26, 203, 2022 P. & M. Nes. 25, 173, 8300/-drate 26, 203, 2022 P. & M. Nes. 25, 174, 84, 51.4 [Rippese forty five crores severly one labsits forty eight thoused by concounting of spinal and clinic 20, 8300/-drate 26, 203, 203, 203, 203, 203, 203, 203, 203											share in					if any
present and future ranking paripassus with other working alta form of \$81 and filed. Bit physiotheration of stock and receivable on paripassus basis. Gurist charge on paripassus basis among the member banks of consortium by way of hypotheration of all dradgers and first charges on paripassus basis among the mem among other member banks of consortium on ununenteer floed assets both present and future valued aft. 86 25 or cross on paripassus basis among the mem among other member banks of consortium on ununenteer floed assets both present and future valued aft. 86 25 or cross on paripassus basis among the mem among other member banks of consortium on ununenteer floed assets both present and future valued aft. 86 25 or cross on paripassus basis among the mem among other member banks of consortium on ununenteer floed assets both present and future valued aft. 86 25 or cross on the compassus charges on 55.13 lables equity shares at 85 or cross on the compassus charges on entire curren assets of DIL claim in anneade herevith as 5. No. 25 in the list of supporting documents. 1 Vicil Bank F-3 22,04.2022 1017024100 1017024100 FORM. 1 The entire claim amount of CICL Bank R-8. 1,382 0 million-calculated based on provisional miscancia for CICL Bank R-8. 1,382 0 million-calculated based on valuation moveling capital indirects on a constraint working capital indi	1	State Bank of India	F-1	19.04.2022	1477948257	1477948257	FORM C	L & B-Rs.5,24,23,554/dated 05.01.2022.	Rs.147,79,48,256.51	NO	50.064	0	NIL	0	0	
securities. The value of the securities are as below. 1. First pari passu charges on entire curren assets of DDIL along with other consortium working capital lender/sapportioned value of ICICI Bank -Rs. 1,398. Omillion-calculated based on for FV2021). 2. First pari passu charges on entire unencumbered movable fixed assets of DDII (11 dredgers)along with other consortium working capital lenders/apportioned value of ICICI Bank -Rs. 158.2 million-calculated based on valuationreport dated March 30,2021). 3. Equitable mortage on the office building of DDIL situated at 6-3-1113/2. DDIL Bhavan, B.S. Maktha, Begumpet along with other consortium working capital lenders/apportioned value of ICICI Bank -Rs. 17-million-calculated based on valuation report dated March 30,2021). 4. Unconditional and irrevocable personal guarantees of. (a).Mr. Rajesh Kumar Hunjhumwala. (b).Mr. A. Rajesh Kamar Hunjhumwala. (c).Mr. S. A. Jiga ya Laskmii. 5. Unconditional abd irrevocable corporate guarantee ov Viraj Marine Project Private Limited(holding company of DDIL). 4. Mr. Rajesh Ryawi (2001). 4. Mr. Raje	2	Federal Bank	F-2	26.04.2022	457148451	457148451	FORM C	present and future ranking paripassu with other working capital lenders in consortium of SBI and ICICI. BJHypothecation of stock and receivable on paripassi basis. C)First charge on parripasu basis among the member banks of consortium by way of hypothecation of all dredgers abd First charges on paripassu basis among other member banks of consortium on ununencmbered fixed assets both present and future valued at Rs 96.30 crors (WDV) as on 31.03.2015. D)Paripassu charges on 55.13 lakhs equity shares at Rs 10/each of the company held by the promotors and	45,71,48,451.41 (Rupees forty five crores seventy one lakhs forty eight thousend four hundred fifty one and Paisa forty one only) The table containing the details of the computation of the amount of the total claim in annexed herewith as S.No.26 in	NO	34.451	0	NIL	0	0	
	3	ICICI Bank	F3	22.04.2022	1017024100	1017024100	FORM C	securities. The value of the securities are as below. 1. First pari passu charges on entire curren assets of DDIL along with other consortium working capital lendrs(apportioned value of ICICI Bank -Rs.1,398.0 million-calculated based on provisional financial for FY2021). 2. First pari passu charges on entire unencumbered movable fixed assets of DDII (11 dredgers)along with other consortium working capital lenders(apportioned value of ICICI Bank -Rs.158.2 million-calculated based on valuationreport dated March 30,2021). 3. Equitable mortage on the office building of DDIL situated at 6-3-1113/2, DDIL Bhavan, B.S. Maktha, Begumpet along with other consortium working capital lenders(apportioned value of ICICI Bank-Rs.17.7 million-calculated based on valuation report dated March 30,2021). 4. Unconditional and irrevocable personal guarantees of. (a) Mr Rajesh Kumar Jhunjhunwala. (b) Mr. A. Rajendra. (c) Mrs. A. Vijay Lakshmi. 5. Unconditional abd irrevocable corporate guarantee of Viraj Marine Project Private Limited(holding company of DDIL). 6. Pledge of 5,512,765 share of DDII held by Viraj Marine	mentioned above is coverd by personal /corporate guarantee executed in favour of working capital consortium lenders on the entire facility amount along with overdue amounts if any; (iv) Details of guarantors: 1.Viraj Marine Project Private Limited(Corporate guarantor), registered at Plot No.148, Survey No.69/1,Ravi Colony, Trimulgherry, Secunderabad, Hyde rabad, Telangana-500015. 2.Mr. Rajesh Kumar Jhunjhunwala, residing at 14, Chowpatty View, Morvi Lane, Chowpatty, Mumbai, Maharashtra-400007. 3.Mr. A. Rajendra, residing at plot no.148, Survey no.69/1, Ravi Colony, Trimulgherry, Hyderabad, Telangana-500015. 4.Mrs A. Vijaylakshmi , residing at Plot No 148, Survey No.69/1, Ravi Colony, Trimulgherry, Hyderabad, Telangana-500015.	NO	15.485	0	NIL	0	0	